

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 717
ANSWERED ON 10.02.2025

PROGRESS OF GOBARDHAN INITIATIVES

717 # Shri Subhash Barala:

Shri Brij Lal:

Shri Madan Rathore:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the current progress of the Galvanizing Organic Bio-Agro Resources Dhan (GOBARDhan) initiatives, including the number of bio-methanation plants set up so far;
- (b) the technologies or innovations that are being incorporated into the GOBARDhan initiatives to enhance efficiency and productivity in waste-to-energy conversion; and
- (c) manner in which this initiative will contribute to increase the availability of biogas and compost for rural and agricultural sectors?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) to (c) : GOBARDhan is a major initiative of Govt. of India for generating wealth and energy by converting cattle dung, agri residue and other organic waste into Compressed Biogas (CBG) and organic manure using the technologies available for the sector. The by-products from GOBARDhan plants are Biogas and organic manure in the form of Fermented Organic Manure (FOM) and Liquid Fermented Organic Manure (LFOM) which will contribute in increasing the availability of biogas and organic manure for rural and agricultural sectors. Various Ministries/Departments of Govt. of India are working together in a “Whole of Government” approach for implementation of GOBARDhan initiative. DDWS has developed a GOBARDhan portal (<https://gobardhan.sbm.gov.in/>) to facilitate the registration of biogas and CBG plants across the country.

The State/UT wise functional Community Biogas and CBG plants, registered on the said portal, are as given at Annexure-1 & 2.

Statement referred to in part (a) to (c) of the reply to Rajya Sabha Unstarred Question No.717
due for reply on 10-02-2025

Community biogas plants

S. No	State/UT	No of Functional Community Biogas Plants
1.	Assam	20
2.	Bihar	13
3.	Chhattisgarh	281
4.	Gujarat	33
5.	Haryana	8
6.	Himachal Pradesh	7
7.	Jammu & Kashmir	11
8.	Jharkhand	31
9.	Karnataka	64
10.	Kerala	24
11.	Madhya Pradesh	115
12.	Maharashtra	8
13.	Puducherry	2
14.	Punjab	20
15.	Rajasthan	10
16.	Tamil Nadu	78
17.	Tripura	16
18.	Uttar Pradesh	110
19.	Uttarakhand	19
20.	West Bengal	9
	Total	879

Statement referred to in part (a) to (c) of the reply to Rajya Sabha Unstarred Question No.717
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CBG Plants:

S. No	State/ UT Name	No of Functional CBG Plants
1.	Andhra Pradesh	5
2.	Assam	0
3.	Bihar	1
4.	Chandigarh	0
5.	Chhattisgarh	1
6.	Delhi	0
7.	Gujarat	20
8.	Haryana	13
9.	Himachal Pradesh	0
10.	Jammu & Kashmir	0
11.	Jharkhand	0
12.	Karnataka	8
13.	Kerala	0
14.	Madhya Pradesh	5
15.	Maharashtra	11
16.	Odisha	0
17.	Punjab	9
18.	Rajasthan	6
19.	Tamil Nadu	8
20.	Telangana	6
21.	Uttar Pradesh	21
22.	Uttarakhand	2
23.	West Bengal	1
	Total	117